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Title : Introduction of the State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Madam, on behalf of Shri Pranab Mukherjee, I beg to move for leave to introduce a Bill further to amend the State Bank of Hyderabad Act, 1956 and the State Bank of India (Subsidiary Banks) Act, 1959.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State Bank of Hyderabad Act, 1956 and the State Bank of India (Subsidiary Banks) Act, 1959."

*The motion was adopted.*

SHRI S.S. PALANIMANICKAM: I introduce the Bill.

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